

(6)

Coram : Hon'ble Mr.P.H.Trivedi : Vice Chairman

1/12/1989

Heard Mr.K.K.Shah and Mr.B.R.Kyada the learned advocates for the petitioner and the respondents respectively. Learned advocate for the petitioner has produced a order dated 8.6.1989 which be taken on record, After which he does not want to persue his cause and he states that the application be treated as withdrawn. He states that the period after which ~~interim~~ relief granted ~~may~~ be treated as leave as permissible and the respondents may make necessary orders. The case is disposed of as withdrawn.



(P.H.Trivedi)
Vice Chairman

AIT

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.

M.A./O.A./T.A./ _____ / 198

Applicant(s).

Versus

Adv. for the
Petitioners.

Respondent(s).

Adv. for the
Respondents.

SR. NO.	DATE.	ORDERS.
	14-4-89	Ort. changes due to Honble v-c-b on leave and fixed on 12-5-89.
	12-5-89	F/h.
	17/5/89	Plh. Ort. change from 12/5/89 to 11/5/89 as per oral instruction given by v-c-b as the S.B. is constituted.
	11/5/89	Mr. B.R. Keyada filed leave note. Mr. K.K. Shah present. Adjourned to 23/6/89 for hearing. <i>ccccc</i> A. V. Raz Deputy Registrar (O) Central Administrative Tribunal, Ahmedabad Bench.
	23/6/89	Mr. K.K. Shah requests for time. Mr. B.R. Keyada present. Adjourned to 21/7/89 for hearing. <i>ccccc</i> A. V. Raz Deputy Registrar (O) Central Administrative Tribunal, Ahmedabad Bench.
	21-7-89	Ort. changes due to O.B. on 21-7-89 and fixed on 16-8-89
	16-8-89	F/h. Deleted due to Heavy Board and fixed on 4-9-89.
	4-9-89	F/h.

SR. NO.	DATE.	ORDERS.
	4/9/89	Mr. K.K. Shah has filed a leave note Mr. B.R. Kyada present. Adjourned. The case may be fixed in due course. <u>Parom</u> 4/9 f
	25-10-89	F/H.
	8-11-89	F/H.
	7/11/89	Mr. K.K. Shah has sent sick note. Mr. B.R. Kyada present. Registry to post the case after 15 days. <u>Parom</u> <u>Parom</u> 7/11
	23-11-89	F/H. Mr. K.K. Shah learned advocate for the appellant and Mr. B.R. Kyada learned advocate for the respondent both had filed leave note. Case is adjourned. To 01-12-89 for final hearing <u>Parom</u> 23.11.89
	1-12-89	<u>Parom</u> Deputy Registrar Central Admin. Tribunal, Ahmedabad Bench